NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 10/17	-	For filing rejoinder	242	Kirti Dhani ShahVs.M/s Dharamshi Holdings and Developers Pvt.Ltd.

SL. NO. NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

9341223937

P. A. VISHNU KUMAR 9902713944

Reglandent

Detitioner

ORDER

Proxy PCS for Petitioner is present. He is PCS, He requested for adjournment. PCS for Respondents 1,2 & 3 is also present. List it for hearing on 23/02/2018.

Member (T)

Member (J)